

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-14912 -JK (LD ) of 2024**  
**DATED:- 21 - 07 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 21.07.2024

No:- LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Im*

*Reyaz Ali Bhat*  
21.08.24

**Annexure to the Government Order No. 14912-JK(LD) of 2024 dated 21.08.2024**

S No	Case No	Title of the case	OIC	Designation
1	LPA No. 20 /2024	Sayma Nazir Vs UT of J&K & others	Mr. Showkat Anwar	Supdtt. ITI Sopore
2	OA/ 2020 In dairy No 3367/2020	Ishrat Ahmad Zargar Vs UT of J&K & others	Mr. Mohammad Ashraf Wani	IC/ Principal (Sr. Scale) ITI Srinagar
3	WPC/1466/ 2024	Amit Singh Vs UT of J&K & others	Mr. Vivek Sagar	Supdtt. ITI Bhaderwah
4	WPC/1325/ 2024	Taif Naqash Vs UT of J&K	Mr. Mohammad Ashraf Wani	IC/ Principal Sr. Scale ITI Srinagar
5	WP(c) No. /2024	Raj Singh & Others Vs UT of J&K & Others	Mr. Parvez Iqbal	Supdtt. ITI Ramban
6	OA/643/2024	Rajat Sharma Vs UT of J&k & others	Mr. Mandeep Dogra	I/C Principal (Jr. Scale) ITI Hiranagar
7	WP(c) No. /2024	Uzmah Reyaz Vs UT of J&K & Others	Mr. Ishfaq Ahmad	Addl. Charge of ITI Kund
8	WP(c) No. /2024	Vikas Dev Kapoor Vs UT of J&K & Others	Archana Devi	I/C Supdtt. ITI Basholi
9	O.A. No. 178 /2024	Shafaqat Ahmad Beigh Vs UT of J&K & Others	Mr. Modh Shafi Bhat	Principal, Govt Women Polytechnic, Srinagar
10	C.P/ /2024 in O.A. No. /2024	Himanshu Bakshi Vs UT of J&K & Others	Mr. Jitinder Kesar	OSD Polytechnic Jammu.
11	WP(C) No. 1281/2024	Abdul Hamid Vs UT of J&K & Others	Mr. Talat Mehmood Khan	Supdtt. ITI, Mendhar
12	OA/659/2024	Priyanka Gupta Vs Ut of J&K & others	Ms. Ruchie Sharma	I/C Supdtt. ITI, R.S.Pora

*Jm*  
*Deysrogi*

13	O.A/354/2024	Aamir Rashid Wani Vs UT of J&K & others	Sh. Imran Wajahat	ITI Anantnag
14	O.A/620/2024	Wahid Saboor & Others	Mr. G.M. Bhat	Joint Director Jammu
15	WPC/1323/2024	Mir Mehraj Mushtaq Vs UT of J&K & others	Mr. Mubashir Hafiz Jan	Supdt. ITI Ganderbal
16	C.P/ /2024 in O.A. No. 1563/2021	Abdul Rashid Shah Vs UT of J&K & Others	Mr. Farooq Ahmad	Joint Director kashmir

Im

Neysa